

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00172/2019

DATED THIS THE 25TH DAY OF JULY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Shri.M.Hombalaiah,
S/o Late.Gjjaiah,
Aged about 69 years,
Retired AGII(Depot)
No.3595, Flat No.3,
Sapthagiri Nilaya
70th Cross, Kumarswamy Layout,
Bangalore-560 078. Applicant
(By Advocate Shri Laxmikantha K B)

Vs.

1. Union of India,
The Ministry of Consumer Affairs , Food
And Public Distribution
Government of India,
Department of Food & PD

Krishi Bhawan,
New Delhi-110 001.
Represented by its Joint Secretary.

2. Food Corporation of India,
District Office,
K.R.P.G Complex,
K.R.Puram,
Vijinapura,
Bangalore-560 016
Represented by its Manager.

....Respondents

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

The matter was taken up on 15.02.2019 when we had ordered notice by personal service and then taken up on 22.04.2019 when the learned counsel for the applicant was not present and we have made a specific order also on the applicant to serve notice on the respondents. Thereafter the matter was taken up on 01.07.2019 when the learned counsel for the applicant was present and had given him some more time and posted the matter to 25.07.2019. But till now it seems that the notice has not been served.

2. Therefore, the OA is dismissed for non-prosecution. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00172/2019

Annexure A1 Copy of the Office Order dated 26.08.2008

Annexure A2 Copy of the Medical Certificate dated 12.4.2018

Annexure A3 Copy of the Memorandum dated 16.7.2010

Annexure A4 Copy of the reply letter dated 23.08.2010

Annexure A5 Copy of the notice dated 30.10.2010

Annexure A6 Copy of the reply letter dated 27.12.2010.

Annexure A7 Copy of the Office Note dated 27.11.2012

Annexure A8 Copies of Certificate submitted during the period 2014

Annexure A9 Copy of the legal notice dated 03.03.2014

Annexure A10 Copy of the legal notice dated 16.12.2014

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